

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.08.2021

ORDER NO. 114 of 2021

Hon'ble President is pleased to partially modify the roster order no. 87 of 2021 for CESTAT, Hyderabad on 01.09.2021 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 01.09.2021 At 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. J. Mathew, Member (Technical)	C/EH/30116/2021 in C/30386/2021 M/s. Oscar Commodities Pvt. Ltd. vs. Assistant Commissioner of Customs, Vishakhapatnam

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar